



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.10.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 18.10.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 208 of 2022 (PH)	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	Anusuya Salwan	Arjun Syal-R1 Anirban Bhattacharya, Manjira Das Gupta-R2 Kunal Godhwani-R3 Madhusmita Bora-R4 Rachit Wadhwa-R12
2.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
3.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
4.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	Dheeraj Nair	Kritika Nagpal-R1

5.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8
6.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024	Venugopal Dhoot Vs. Vovl Ltd. & Ors.	Sandeep S Ladda	Surabhi Khattar
7.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	Sandeep S Ladda	Surabhi Khattar

By order of Hon'ble Chairperson
-Sd/-
Registrar